

No. R-20017/7/98-IRD-I
Government of India
MINISTRY OF RURAL AREAS & EMPLOYMENT
[Department of Rural Employment and Poverty Alleviation]

Krishi Bhavan,
New Delhi

Dated the 13th Oct., 1998.

To

The Project Directors

All the D.R.D.As.

SUBJECT: Involvement of elected representatives MPs/MLAs in Planning
Implementation and Monitoring of the Rural
Development Programmes.

Sir,

I am directed to refer to this Ministry's letter No.R-14018/9/93-IRD-I(Pt.File), dated 9th Sept., 1998 on the subject noted above forwarding therewith the guidelines issued on the subject on 26th August, 1998.

As you may be aware Hon'ble Members of Parliament and Members of Legislative Assemblies are the members of the Governing Bodies of DRDAs. As per the existing guidelines, Members of Parliament belonging to the Lok Sabha will have to be co-opted as a member of the Governing Body of more than one DRDA if his constituency spans over more than one district. Guidelines have already been issued to all the State/UT Govts. regarding convening the Governing Body meeting by the DRDAs.

In spite of the above guidelines, a number of MPs have been writing to the ministry that either the Governing Body meeting of DRDAs are not being held regularly or they are not being informed about such meetings well in advance. In view of this, you are requested to take the following action immediately:-

- (a) DRDA Governing Body meeting should be conducted regularly and dates fixed as far as possible when Parliament would not be in session.
- (b) It may be ensured that the MPs are invited to attend such meetings by giving sufficient advance notice.
- (c) In the case of Member of Parliament (Lok Sabha) whose constituency spans over more than one DRDA and is member of Governing Body of more than one DRDA, the Governing Body meetings of both the DRDAs should be fixed in such a manner that the Member of Parliament could attend both the meetings, without any inconvenience.

As the Ministry attaches utmost importance to the close involvement of elected representatives including MPs in the implementation of poverty alleviation programme, you are requested to adhere to the above guidelines.

Yours faithfully,
Sd/-
(A.K. JHA)
Joint Director (IRD-III)